

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/13/241/AMR/2023	Main Case	Sec 241 of Companies Act, 2013	Sri. Varada Venkata Anand Vs. M/s. Kamesswari Hotels Private Limited & 10 Others
	IA(Companies Act)/28/2023	U/Rule 11 of NCLT Rules, 2016	Sri Varada Venkata Anand Vs M/s Kamesswari Hotels Pvt Ltd & 6 Ors
	IA(Companies Act)/22/2023	U/R 11 of NCLT Rules, 2016	Sri Varada Venkata Anand Vs. M/s. Kamesswari Hotels private Ltd & Ors.

**ORDER**

**Present:** Mr. S. Chidambaram, Ld. Counsel for the Petitioners.  
Mr. Maharshi Viswaraj, Ld. Counsel for R2 to R4.

Vakalat on behalf of R1 & R5 to R11 not filed. For filing vakalat and counters of R1 & R5 to R11 and counters of R2 to R4, list the matter on 25.06.2024.

**IA(Companies Act)/28/2023:**

**Present:** Mr. S. Chidambaram, Ld. Counsel for the Petitioners.  
Mr. Maharshi Viswaraj, Ld. Counsel for R2 to R4.

Vakalat filed on behalf of R2 to R4. Counters of R2 & R3 filed.  
For filing vakalath and counters of R1, R5 to R7 and counter of R4, list the matter on 25.06.2024.

**IA(Companies Act)/22/2023:**

**Present:** Mr. S. Chidambaram, Ld. Counsel for the Petitioners.  
Mr. Maharshi Viswaraj, Ld. Counsel for R2 to R4.

Vakalat filed on behalf of R2 to R4. Counters of R2 & R3 filed.  
For filing vakalath and counters of R1, R5 to R7 and counter of R4, list the matter on 25.06.2024.

sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**